

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 117/01/2020T.A./260/16/2017P K PATRO

-V/S-

STEEL AUTHORITY OF INDIA ITEM NO:24 FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.:Mr. T. K. Pattnaik

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. On previous date i.e. on 20.09.2019, Ld. Counsel for the applicant submitted that the applicant has expired in the meantime and does not have any information from the legal heirs. Ld. counsel for the respondents is present. In view of the above, the TA is dismissed for non-prosecution.</p> <p>Copy of this order be sent to the applicant by post in his address.</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>